

5

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 21.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.328/7/HDB/2020
NAME OF THE COMPANY	BP Ferrium Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Bharani Commodities Pvt Ltd
NAME OF THE RESPONDENT(S)	BP Ferrium Industries Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Financial Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

It is submitted that Corporate Debtor already admitted in other CP bearing CP(IB)No~~313~~13/7/HDB/2020 by order dated 18.01.2021.

In view of the proceedings, matter stands disposed of with a liberty to the Financial Creditor herein to approach IRP/RP in that proceedings with its claim and IRP may consider the same as per the Rules.

The operational creditor is also granted the liberty to get this Petition revision in case that CIRP is also set aside by other Authority. It stands disposed of.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL